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കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART IV Private Advertisements and Miscellaneous Notifications

MAHATHMA GANDHI UNIVERSITY**(Abstract)**

IIRBS—5 YEAR INTEGRATED DUAL DEGREE B.Sc.-M.Sc.—INTERDISCIPLINARY PROGRAMME—REGULATIONS, SCHEME AND SYLLABUS—APPROVED—ORDERS ISSUED

ACADEMIC AV SECTION

U.O. No. 2483/Ac AV/1/IIRBS-Regulations/2016.

Priyadarshini Hills, dated 30th April 2016.

- Read:*—
1. Judgment dated 14-9-2015 of the Hon'ble High Court of Kerala in WP(C) No. 20922/2015.
 2. U. O. No. Ac AV/6408/1/IIRBS - Regulations/2015 dated 2-11-2015.
 3. Note to the Academic Council meeting scheduled on 19-12-2015 dated 17-12-2015.
 4. Minutes of the meeting of the Academic Council held on 19-12-2015.
 5. U. O. No. 994/Ac AV/1/IIRBS/2015 dated 19-2-2015.
 6. U. O. No. 614/Ac AV/1/8273/IIRBS/2015 dated 1-2-2016.
 7. Minutes of the meeting of the Standing Committee of the Academic Council held on 8-3-2016.
 8. Minutes of the meeting of the combined BOS held on 12-4-2016.

ORDER

In compliance of the Judgment of Hon'ble High Court of Kerala, vide paper read (1), the Regulations, Scheme and Syllabus of the 5 Year Integrated Interdisciplinary MSc Programme at the Institute for Intensive Research in Basic Sciences (IIRBS) was proposed to be restructured from 2016 admission onwards.

The combined meeting of the Board of Studies/Expert Committees (UG and PG) in Physics, Chemistry, Botany, Zoology, Biochemistry, Biophysics, Biotechnology and Microbiology, School of Pure and Applied Physics, School of Biosciences and School of Chemical Sciences has been convened on 29-10-2015, to comply with the Hon'ble Court's Judgment, on the question of revision of syllabus and to frame a Regulation for the five year Integrated Interdisciplinary M.Sc. Programme at IIRBS.

A committee of combined Board of Studies, comprising of 18 members with Dr. K. Indulekha, Associate Professor, School of Pure & Applied Physics as the Chair Person has been constituted vide U. O. read (2), to frame the draft Regulations, Scheme and Syllabus and Model Question Papers of the proposed 5 Year Integrated Interdisciplinary MSc Programme at IIRBS.

After various stages of detailed deliberations, the Committee of Combined BOS proposed on the restructuring of the existing programme at IIRBS. The Committee has conducted 4 sittings on 3-11-2015, 12-11-2015, 17-11-2015 & 24-11-2015 and proposed the draft Regulations and Scheme of the 5 Year Integrated Dual Degree B.Sc.-M.Sc. Interdisciplinary Programme vide paper read as (3), before the Academic Council meeting held on 19-12-2015.

The Academic Council meeting held on 19-12-2015 resolved vide Minutes read (4), to refer the draft Regulations and Scheme for the 5 Year Integrated Dual Degree B.Sc.-M.Sc. Interdisciplinary Programme of IIRBS with effect from 2016-17 academic year to the Standing Committee of the Academic Council for detailed study and submit proposals after examining the CBCSS and CSS Regulations and Rules within 15 days. The U. O. was issued in this regard vide paper read (5).

Meanwhile Dr. Indulekha, K. the Chairperson, Committee of the Combined Board of Studies, has requested exemption herself as Chairperson and Dr. M. S. Latha, Professor, School of Biosciences was appointed, vide U. O. read (6), as the Chairperson, Committee of Combined Board of Studies, in lieu of Dr. Indulekha, K.

The meeting of the Standing Committee of the Academic Council held on 8th March 2016 resolved, vide Minutes read (7), to recommend to the Academic Council to approve the Regulations and Scheme for the 5 Year Integrated Dual Degree BSc-MSc Interdisciplinary Programme of IIRBS from 2016-17 academic year onwards.

The Committee of Combined Board of Studies in its meeting held on 12-4-2016, finalized the draft syllabi of different courses for the proposed 5 Year Integrated Dual Degree BSc-MSc Interdisciplinary Programme of IIRBS. The following syllabi were prepared by the Experts of the Committee.

1. Chemistry (UG & PG)
2. Physics (UG & PG)
3. Life Sciences — UG (Common for Botany and Zoology)
4. Botany (PG)
5. Zoology (PG)
6. Mathematics — 4 papers
Mathematics — Lab — 2 papers
7. Communicative English — 2 papers

The Committee of Combined Board of Studies after detailed discussions, proposed, vide Minutes read (8), the draft Scheme and Syllabus of the different courses to be organized by IIRBS with effect from 2016-17 admission.

Sanction has therefore been accorded by the Vice Chancellor exercising powers of the Academic Council under section 10 (17) of the Chapter 3 of Mahatma Gandhi University Act 1985, to approve the Regulation, Scheme and Syllabus of Five Year Integrated Dual Degree B.Sc.-M.Sc. Interdisciplinary Programme of IIRBS with effect from 2016-17 admission onwards.

Orders are issued accordingly.

REGHUNATHAN NAIR, D.
Assistant Registrar III (Acad.)
for Registrar.

**Regulations For 5 year Integrated dual degree B.Sc.-M.Sc. Interdisciplinary Programme
of IIRBS w.e.f. 2016-17 Academic year onwards**

These regulation shall be called Regulations For 5 year Integrated dual degree B.Sc.-M.Sc. interdisciplinary Programme of IIRBS w.e.f. 2016-17 Academic year onwards.

The Postgraduate degree in Science shall be called Master of Science (M.Sc. Integrated) in appropriate discipline. This degree shall be awarded by Mahatma Gandhi University, Kottayam. There will be a provision for award of B.Sc. Degree in appropriate discipline on successful completion of VIth semester/or at the end of integrated programme. Unless otherwise mentioned all rules and regulations for this programme will be governed by the CBCS and CSS Rules and Regulations of the Mahatma Gandhi University.

1. Introduction

- 1.1. The provisions contained in these regulations govern the conditions for imparting courses of instruction, conducting examinations and evaluation of student's performance leading to the Degree of Master of Science (M. Sc. Integrated). These regulations are effective for the batches of students admitted in the Academic Session 2016-17 and onwards.
- 1.2. Disciplines:
The disciplines in which the courses of study are available and degrees will be offered are:
 - (a) Chemistry (CH)
 - (b) Life Sciences (LS Botony, Zoology)
 - (c) Physics (PH)
 New disciplines may be added in future with approval of the Academic Council, Mahatma Gandhi University, Kottayam. The medium of instruction for the Integrated programme is English.
- 1.3. The provisions of these regulations shall also be applicable to any new discipline(s) that is (are) introduced from time to time and added to the list in Section 1.2.
- 1.4. Duration: The duration of the Integrated M.Sc. programme shall be of 5 years (10 semesters). At the end of the programme a student shall be awarded two degrees - B Sc degree in the appropriate discipline and M. Sc. (integrated) in the same discipline in which B. Sc. degree was awarded, with two grade cards, one for the 3 year B.Sc. and one for the 5 year integrated programme. The B.Sc. grade card shall have mentions that the B.Sc. programme is a portion of the Integrated M.Sc. Programme for which a complete grade card is issued separately.

2. Admission Requirement

- 2.1 Eligibility Criteria : To be eligible for admission to the 5 year Integrated M.Sc. course, a student must have passed +2 science or equivalent with concerned subject.
- 2.2 At the time of admission, the student is required to Provide the following documents:
 - (a) A certificate for proof of age (Birth certificate or Board certificate).
 - (b) Pass certificates and grade cards (or mark sheets) of all the examination passed.
 - (c) School leaving certificate and conduct certificate.
 - (d) 2 recent passport size colour photographs.
- 2.3 Sanctioned strength of the students will be 18.

3. Academic Calendar:

Will be as per CBCS and CSS Regulations of Mahatma Gandhi University, Kottayam

4. Course Structure:

The duration of the Integrated M.Sc. course is 5 years, the maximum duration allowed being seven years. The curricula to be followed in the first two semesters by the students of the integrated programme of all disciplines shall be common. Students pursuing 5-year integrated M.Sc. programme, may be allowed a change of discipline in the University after completion of course requirements for the first and second semesters of the first year programme, subject to availability of seats in the discipline (Physics/Chemistry/Botany/Zoology). The selection shall be on the basis of merit, assessed through the combined results of the first and second semester examinations declared in the form of Semester Grade Point Average (SGPA) at the end of the first year. The change of discipline shall be accorded to only such students who have cleared all examination of both the semesters in the first attempt, in examinations held during academic session of his/her first admission to the course. Change of discipline may be accorded subject to the condition that the consequent total student strength in the 'gainer' programme shall not exceed by 10% of the approved seats and the net student strength in the loser programme shall not deplete by more than 10% of the sanctioned student strength which will be mentioned in the notification for the programme.

5. Examination

5.1 Each discipline consists of the following items:

- (a) Theory
- (b) Practical
- (c) Sessional
- (d) Project
- (e) Seminar
- (f) Comprehensive Viva Voce and
- (g) Project Presentation

The schedule for these items along with grading system for each Semester shall be as per CBCS & CSS Rules and Regulations approved by Academic Council of Mahatma Gandhi University, Kottayam, and modified from time to time.

5.2 For UG Programmes the evaluation and grading shall be as per the CBCS regulations, which shall be modified from time to time. For P.G Programmes, as per the CSS regulations which shall also modified from time to time. At the end of each Semester, there shall be an examination hereinafter called End Semester Examination as per the programme announced at the beginning of each academic semester/year. As a part of continuous evaluation process, Internal Assessment of the students shall be done. End Semester Examinations and Internal Assessment of students will be as per CBCS & CSS Rules and Regulations of Mahatma Gandhi University, Kottayam.

6. Evaluation:

The University shall have continuous evaluation system for each Theory, Practical, Sessional, Seminar, Viva-Voce and Project papers as per CSS Rules and Regulations of Mahatma Gandhi University, Kottayam.

7. Award of Degree

The UG and PG Degree will be awarded in the following nomenclature in the Faculty of Science. The UG Degree will be awarded after the successful completion of the VI semester on request and as per the University Orders issued from time to time.

Nomenclature of the Degrees

U. G. Degree-B.Sc. Bachelor of Science (Subject-5 Year Integrated dual degree B.Sc.-M.Sc. Interdisciplinary)

P. G. Degree-M.Sc. Master of Science (Subject-5 Year Integrated dual degree B.Sc.-M.Sc. Interdisciplinary)

NOTIFICATION

No. Ac.L/1/Ac.D-4/Eq-Rec/2016.

25th September 2016.

MAHATMA GANDHI UNIVERSITY REGULATIONS FOR RECOGNITION/EQUIVALENCY OF
ACADEMIC PROGRAMMES-2016**Preamble**

Section 25(ii) of the Mahatma Gandhi University Act, 1985, empowers the Academic Council to make regulations or to amend or to repeal the same. Section 25 (xii) of the Act authorises the Academic Council to decide what examinations of other Universities may be accepted as equivalent to those of the University. With the introduction of new academic programmes by Mahatma Gandhi University, various other Universities and Institutions in India and abroad during the past decades it has become imperative to frame a comprehensive regulation to address the needs of the student community. Therefore, it becomes necessary to recognise/equate any programme conducted by a University/Institution to a corresponding programme of the Mahatma Gandhi University, which is more or less equivalent in nature and content. The following Regulations are framed for easy disposal of applications for Recognition/Equivalency/Eligibility.

1. Name and Title of the Regulations:

These regulations shall be called “Mahatma Gandhi University Regulations for Recognition/Equivalency of Academic Programmes-2016”.

2. Scope and Applicability:

These Regulations are made for recognising/derecognizing/equating an academic programme offered by any University/Institution in India and abroad to that of Mahatma Gandhi University, superseding/modifying the existing Orders/Regulations of the University in this area, which are as far as contradictory to these Regulations. These regulations shall also be made applicable to equate two different academic programmes, conducted by the University. These Regulations will come to force with effect from 18-6-2016.

3. Definitions:

(a) In these Regulations, unless the context otherwise requires,

- (i) “The Act” means the Mahatma Gandhi University Act, 1985 (Act 12 of 1985).
- (ii) “Statutes” means Mahatma Gandhi University Statutes, 1997.
- (iii) “Academic Programme” means the entire course of study and examination and includes Professional Courses which leads to the award of Degrees, Diplomas & Certificates.
- (iv) “Recognition” means formally accepting an academic programme of another University/Institution as qualification for higher studies/employment.
- (v) “Equivalency” means formal acceptance of an academic programme, either of Mahatma Gandhi University or of another University/Institution, as equivalent to another academic programme of Mahatma Gandhi University.
- (vi) “Laws of the University” means provisions contained in the Mahatma Gandhi University Act, 1985 (Act 12 of 1985), Mahatma Gandhi University Statutes, 1997, the Ordinances, the Regulations, Rules and Bye-laws made thereof.
- (vii) “Scheme and Syllabus” means the Scheme and Syllabus of a prescribed Academic Programme, which spell out the systematized plans including the details of the books in which the subjects are suitably treated and/or the examination(s) concerned.
- (viii) “The State” means the State of Kerala.
- (ix) “Statutory University” means a University established or incorporated by or under a Central Act or a State Act and includes any such Institutions purported to and contained in Section 2(f) of the University Grants Commission Act, 1956 (Act No. 3 of 1956).
- (x) “Subject” means a branch of knowledge studied or taught.

- (b) Interpretation:—The words and expressions used and not defined in these Regulations, shall have the same meaning respectively assigned to them in the said Act or Statutes.

4. Procedure for recognition of an Academic programme:

The question of recognition of Examinations, Degrees and Diplomas & Other Academic Programmes etc. of other Universities/Institutions/Authorities may be taken up:—

- (i) By the University on its own.

OR

- (ii) On request of other Universities or Institutions concerned.

OR

- (iii) On request of persons for the purpose of higher education under the University or employment or for any other purpose relevant thereto.

OR

- (iv) On request of candidates who are undergoing the Programme.

5. Procedure for applying for General Recognition:

- (i) The request for recognition of Examinations, Degrees, Diplomas and other Academic programmes of other Universities/Institutions/Authorities shall be addressed to the Registrar of the University.
- (ii) It shall be accompanied by the copies of the Scheme and Syllabus, Regulations and Rules for the classification of Class/Grade, in respect of the particular Examination(s) duly certified by the Registrar/Attestation Officer of the University/Institution/Authority concerned.
- (iii) Provided that it shall further be accompanied by the certified copies of the Mark Lists/Grade Cards, Pass Certificate/Degree Certificate of the said Examination(s)/Programmes passed and Transfer Certificate, when the request for recognition is made by individuals.
- (iv) If Transfer Certificate from the Colleges/Institutions concerned is not produced, a certificate from the College/Institution stating the duration of the programme which the candidate has attended shall be produced. In such cases, it shall also be mandatory to produce a certificate from the College/Institution specifying the name of the University/Institution to which it is affiliated. The candidates from Foreign Universities/Institutions shall produce a certificate stating the genuineness of the Institution from Association of Indian Universities and Ministry of Human Resource Development of Government of India or Indian Embassy/Consulate in the foreign country concerned.
- (v) In the case of candidate who is undergoing the Programme but not completed, the request for recognition shall be accompanied by the certified copies of Scheme/Syllabus, Rules and Regulations, duration of the Programme etc. It shall be forwarded through the University/Institution where the candidate is undergoing the Programme.
- (vi) All the applications shall be accompanied by the fees prescribed by the University.

6. Procedure for Granting General Recognition:

- (i) *Power of the Academic Council to grant Recognition:*

All requests for granting recognition to Examinations, Degrees, Diplomas, etc. of other Universities/Institutions/Authorities shall be considered and decided by the Academic Council. The Academic Council shall have the power to decide which of the Examinations, Degrees, and Diplomas, other Academic Programmes of other Universities or Authorities may be accepted as recognized and equivalent to those of the University. The Academic Council can grant recognition to any Academic Programme of a University/Institution/Authority without specifying a corresponding equivalence of Degree or Examination of the University for specific purposes. If any Academic Programme of a University/Institution is once rejected, the application for recognition of the same programme will be considered only in the event of revision of the scheme and syllabus of the particular University/Institution of Mahatma Gandhi University.

(ii) *Power of the Academic Council to de-recognise an Academic Programme of other University/Institution.*

The Academic Council shall have power to de-recognize Degrees, Diplomas and other Academic programmes or Examinations of other Universities/Institutions to which recognition had been already granted, if the conditions on which the said recognition granted were subsequently altered.

(iii) *Procedure on receipt of request:*

When a request for recognition of an Academic Programme of other Universities/Institutions complies with the requirements specified in Regulations 5 above, the Registrar shall, at the first instance, forward the said application to the Chairman of Board of Studies or the Convenor of Expert Committee and thereafter, the Dean of Faculty of the Subject of study concerned, for their consideration and specific remarks/recommendations regarding the recognition. In the case of Examination at the Under graduate level, the Chairman of Board of Studies or Convenor of Expert Committee, referred to above shall be the Chairman/Convenor of the respective Board of Studies (UG)/Expert Committee (UG) and in the case of Examinations at the Post-Graduate and above Post-Graduate level, the said reference shall be to the Chairman/Convenor of the respective Board of Studies (PG)/Expert Committee (PG). After considering the specific recommendations of the Chairman of Board of Studies concerned or Convenor of Expert Committee and the Dean of Faculty and after calling for such further information as may be deemed necessary, the Vice-Chancellor may, subject to the proviso 6 (i) of the Regulation shall place the question of recognizing the particular Academic Programme before the Academic Council.

7. Recognition of Academic Programmes of Foreign Universities/Institutions

The procedures detailed under Regulations 5 & 6 up to the extent applicable, shall be followed for granting recognition of Graduate and Post Graduate Degrees/Diplomas/any other Academic programmes of Foreign Universities/Institutions.

8. Ph.D. Degrees of other Universities (Full-time/Part-time)(i) *Universities/Institutions in India*

The Degree of Doctor of Philosophy is awarded to a candidate for the research work of unique nature. Hence, Ph.D Degree in a particular topic cannot be equated to another Ph.D. Degree. Nevertheless, Ph.D. Degrees of Statutory Universities/Deemed Universities in a particular topic under a particular discipline/subject shall be equated to the Ph.D. Degree of Mahatma Gandhi University in the same discipline/subject. If an applicant requests for equivalency of Ph.D Degree in a particular subject/discipline, a certificate equating such Ph.D to the Ph.D in the relevant subject/discipline of M.G. University can be issued, provided the applicant produces a certificate stating the subject of study (in cases where the subject of study is not specified in the Degree Certificates) issued by the Vice Chancellor, Pro Vice Chancellor, Registrar, Controller of Examinations or an authorised signatory of the Institution/University of Kerala or outside/Deemed University concerned, which is a member of the Association of Indian Universities and approved by the University Grants Commission, from which the applicant acquired the said Degree.

(ii) *Universities/Institutions outside India*

The Ph.D. Degrees in a particular topic/subject of Foreign Universities/Institutions, who are members of International Association of Universities, have been recognized as equivalent to the Ph.D. Degrees in the same subject of Mahatma Gandhi University, provided that the nomenclature of the subject of study as recorded in the Degree Certificate is exactly the same. Such applications for recognition/equivalency of Ph.D. Degrees of Foreign Universities/Institutions shall be accompanied by a certificate from the Ministry of Human Resource Development of Government of India/Indian Embassy/Consulate in the Foreign Country concerned as to the genuineness of the University/Institution which awarded the degree and an Equivalency Certificate issued by the Association of Indian Universities. If the subject of study is not specified in the Degree Certificate, the procedure for recognition laid down in 6 (iii) also shall be followed.

9. Criteria for issuing Eligibility Certificate to the students who have completed Degrees/Diplomas/Other Programmes and Examinations of other Universities/Institutions (Full-time & Part-time Programmes)**Eligibility Certificates shall be issued to:**

- (i) The Degrees and Examinations/Diplomas/Other programmes of other Universities/Institutions which have already been recognised by the University.
- (ii) All Degrees and Examinations/Diplomas/Other Programmes taken after regular study awarded by Statutory Universities/Institutions/Deemed Universities/Private Universities where the qualifying examinations and duration of the programme are the same and such Institutions are recognized by the UGC and are members of the Association of Indian Universities.

- (iii) If there are no corresponding Degrees/Examinations/Diplomas in Mahatma Gandhi University, the matter shall be decided by the Academic Council on the recommendations of Chairman of the Board of Studies/Convenor of Expert Committee and Dean of Faculty in appropriate discipline.
- (iv) In the case of Degrees/Examinations/Diplomas by way of Private Registration/Correspondence Programme, issue of eligibility certificate shall be decided by the Academic Council on the recommendations of the Chairman of the Board of Studies/Convenor of Expert Committee and the Dean of Faculty concerned. The approval of UGC/AICTE shall be mandatory for the programmes conducted through distance education mode and for the Institutions awarding Degrees, Diplomas and Other Programmes through distance education mode.
- (v) In all other cases, including Degrees obtained from Universities which are not members of the Association of Indian Universities, issue of eligibility certificate shall be decided by the Academic Council on the recommendations of the Chairman of the Board of Studies/Convenor of Expert Committee and the Dean of Faculty concerned.
- (vi) In the case of Degree/Diplomas/Other Programmes of Foreign Universities/Institutions, issue of eligibility certificate shall be decided by the Academic Council on the recommendations of the Chairman of the Board of Studies/Convenor of Expert committee and the Dean of Faculty concerned.
- (vii) In the absence of Dean of Faculty, the opinion of the Chairman of Board of Studies/Convenor of Expert Committee shall be placed before the Academic Council.
- (viii) If the opinion from both the Dean of Faculty and the Chairman of Board of Studies/Convenor of Expert Committee is negative, it shall be decided by the Vice Chancellor whether to place the matter before the Academic Council or to reject. The matter may be communicated to the candidate, in either case.
- (ix) In the case of Engineering and Technology, where equivalency certificate cannot be given, due to versatility of courses/non availability of the courses in the University, issue of a "Certificate of Subject Relevance" shall be decided by the Academic Council for the purpose of employment as well as higher studies, as per AICTE Regulation 2010 and the lists of Academic programmes published by AICTE from time-to time under each Branch.

10. Criteria for issuing Equivalency Certificate to the students who have completed Degrees/Diplomas/Other programmes and Examinations of other Universities/Institutions (Full-time & Part-time Programmes) Equivalency Certificates shall be issued to:

- (i) The Degrees/Examinations/Diplomas/Other Academic Programmes of other Universities/Institutions which have already been recognised as equivalent to the corresponding Degrees/Examinations/Diplomas/Other Academic Programmes of the University.
- (ii) The Particular Degrees/Examinations/Diplomas/Other Academic Programmes of Mahatma Gandhi University which have already been recognized as equivalent to the Degrees/Diplomas/Examinations/other Academic Programmes of the University.
- (iii) All Degrees, Diplomas, Other Academic Programmes and examinations taken after regular study awarded by Statutory Universities/Institutions/Deemed/Private Universities where the qualifying examinations, duration of the programmes, content and the nomenclature of the subject of study as recorded in the Degrees/Diplomas/Certificates are exactly the same, provided such Universities/Institutions are recognized by UGC and are members of the Association of Indian Universities.
- (iv) The Certificate stating the subject of study, issued by the Vice Chancellor/Pro Vice Chancellor/Registrar/Controller of Examinations/Authorised signatory of the Statutory Universities/Institutions will be accepted along with the Degree certificates in cases where the subject of study is not specified in the Degree certificates.
- (v) In the case of the Degrees/Diplomas/Other Academic Programmes of Foreign Universities/Institutions, issue of Equivalency Certificate shall be decided by the Academic Council on the recommendations of the Chairman of the Board of Studies/Convenor of Expert committee and the Dean of Faculty concerned.

11. All the actions taken or deemed to have been done prior to the promulgation of these Regulations, shall be in order, which have been done according to the then existing laws of the University.

(Sd.)

*Joint Registrar-in-Charge of
Registrar.*

Priyadarsini Hills P. O.,
Kottayam.